



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,26th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3287/2017	AKBAR ALI Versus THE STATE OF ASSAM and 6 ORS.	MR.J AHMED MR.R ISLAM MS.M BEGUM	GA, ASSAM
2	WP(C)/5647/2017	CHOUKI M.E. SCHOOL and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MR.P KALITA MR.I CHOUDHURY MRR L CHUTIA MS.B M BHUYAN	SC, EDUCATION
3	WP(C)/7443/2017	HAIDAR ALI Versus THE STATE OF ASSAM and 8 ORS.	MRM H AHMED MD.A HUSSAIN	GA, ASSAM MS. S KANUNGOE (R7) MS. J CHETTRY (R7) SR. GA,AP
4	WP(C)/1576/2025	THE UNION OF INDIA AND 3 ORS. Versus SMT. MOU MAZUMDAR	MRS. R DEVI (C.G.C.)	

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LEAVE NOTE OF ADVOCATES FOR 26/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
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15)	MR. M A SHEIKH	26-05-2025	To	28-05-2025
16)	MS. B M CHHETRI	26-05-2025	To	04-06-2025

17)	MR H GUPTA	28-05-2025	To	29-05-2025
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JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/320/2022 in FAO/11041/2018	SRI MOTILAL AGARWAL Versus SRI SURAJ MAL AGARWAL @ SURAJ PRASAD AGARWAL AND 19 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. A BARUAH MR. J P MORE
	WITH FAO/11041/2018 (Filing Number)	SRI MOTILAL AGARWAL Versus SRI SURAJ MAL AGARWAL @ SURAJ PRASAD AGARWAL AND 19 ORS		
2	I.A.(Civil)/543/2022 in MACApp./2032/2022	DHIREN ROY Versus GIRIN BORTHAKUR AND 5 ORS.	MR. A R AGARWALA	MS. R D MOZUMDAR MR. K K BHATTA (r-6) MS. C MOZUMDAR MS JONA TALUKDAR (r-6) MR. S P SHARMA
	WITH MACApp./2032/2022 (Filing Number)	DHIREN ROY Versus GIRIN BORTHAKUR AND 5 ORS. B	MR. A R AGARWALA	
3	I.A.(Civil)/658/2022 in MACApp./1401/2022	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	MR. S DUTTA (r-4) MS. M CHOUDHURY (r-4) MS C BORAH (r-4)
	WITH MACApp./1401/2022 (Filing Number)	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS. B	MR. A R AGARWALA	
4	I.A.(Civil)/2929/2022 in MACApp./8678/2022	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR.	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH	
	WITH MACApp./8678/2022 (Filing Number)	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. E	MR. R GOSWAMI	
5	I.A.(Civil)/3199/2022 in MACApp./12181/2022	PRAFULLA DUTTA Versus THE NATIONAL INSURANCE COM LTD. AND 2 ORS.	B R DAS MS M BHARATI	

	WITH MACApp./12181/2022 (Filing Number)	PRAFULLA DUTTA . Versus THE NATIONAL INSURANCE COM.LTD AND 2 ORS . B	B R DAS	
6	I.A.(Civil)/2114/2023 in MACApp./49/2023	SUSHIL KUMAR MISHRA Versus UNITED INDIA INSURANCE CO. LTD . AND 2 ORS .	MR J C GAUR MS. M GAUR MS P SHARMA	MR. R C PAUL (R-1)
	WITH MACApp./49/2023 (Filing Number)	SUSHIL KUMAR MISHRA Versus UNITED INDIA INSURANCE CO. LTD . AND 2 ORS . A	MR J C GAUR	
7	I.A.(Civil)/1176/2024 in MACApp./4418/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus JOHN HANDRICK M. SANGMA AND 7 ORS.	MR. A J SAIKIA M CHETIA	MRS B ACHARYA (r-4) MR. A R AGARWALA(R- 1,2,3) MR. A ACHARYA (r-4) MR ADITYA AGARWALA(R- 1,2,3)
	WITH MACApp./4418/2024 (Filing Number)	SHRIRAM GENERAL INSURANCE COMPANY LTD Versus JOHN HANDRICK M SANGMA AND 7 ORS A	MR. A J SAIKIA	
8	WP(C)/4907/2024	SHAHBUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MD S HOQUE MR. M DEKA MS A BEGUM	SC, PWD ROAD GA, ASSAM SC, REVENUE

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/5150/2017	GIRIN CH. DAS and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MR.M SARMA MR A N AHMED MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM MR.P N GOSWAMI(SC, PHE DEPARTMENT)
2 WP(C)/5417/2017	WEARANK TERANG Versus THE STATE OF ASSAM AND 14 ORS	MR.M RAHMAN MR.D BORAH MR.R DOWARAH	MR.H R A CHOUDHURY(Sr.Adv.)(R- 13,14&15) GA, ASSAM MR.H ALI(R- 13,14&15) MR.R A CHOUDHURY(R- 13,14&15) SC, HEALTH SC, K A A C
3 I.A.(CrI.)/259/2020 in CrI.A./2255/2020	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL	MR. B K DAS MR H P GUWALA	
WITH CrI.A./2255/2020 (Filing Number)	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL		
WITH CrI.L.P./28/2020	UNION OF INDIA Versus SHRI NIRAJ KUMAR MANDAL	MR. B K DAS MR H P GUWALA	
4 WP(C)/1332/2021	ANITA GHOSH Versus THE STATE OF ASSAM AND 13 ORS	MR. M AHMED	MR. K N CHOUDHURY (R3) GA, ASSAM MISS. R R KAKATI (R3)
5 RSA/51/2023	ROHINI KUMAR MAZUMDAR AND ANR. Versus ON THE DEATH OF DEBENRA KUMAR CHOUDHURY, HIS LEGAL HEIR SMTI MAMONI CHOUDHURY AND ORS.	MR. A SATTAR MR. R SARMA MS. S D SAIKIA MR T MAZUMDAR MS DIPALI DUTTA	
6 Tr.P.(C)/59/2023	NARJIDA KHATUN SULTANA Versus ANOWAR UDDIN AHMED	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN	
7 Tr.P.(C)/96/2023	SMTI SUITY DAS Versus KALPAJYOTI RAJBONGSHI	MR. D A KAIYUM MR. M S MONDAL	

Versus

MR A HAI

THE REGIONAL MANAGER, STATE BANK
OF INDIA AND 5 ORS.

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